GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION NO. 3990
TO BE ANSWERED ON 17th MARCH, 2026

Fish Landing Centres

3990. Shri Azad Kirti Jha :

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether the Government has taken cognizance that only 287 out of the 1,547 notified Fish Landing Centres (FLCs) have been developed as Fishing Harbours since 1964, indicating only 18.5 percent are used;

(b) if so, the details of notified and developed FLCs, completion status and reasons for slow progress hindering fisheries growth, State/UT-wise;

(c) the details of Kisan Credit Cards (KCC) issuance to fish farmers, including the loan amounts, State/UT-wise;

(d) whether the Government has noticed the Standing Committee on Agriculture's observation that only 4.6 lakh KCCs have been issued to fish farmers out of around 2.8 crore fish farmers nationally, reflecting a meagre 1.6 percent coverage; and

(e) if so, the reasons for low penetration and the steps taken by the Government to cover all fish farmers?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (b) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an outlay of ₹20,050 crore (2020–21 to 2025–26) to promote sustainable fisheries development and welfare of fishermen. The development of Fishing Harbours and Fish Landing Centres is one of the important area envisaged and are supported under the PMMSY.

The Government of India has so far taken up development of 380 notified Fish Landing Centres and Fishing Harbours out of total 1547 notified fish landing centres. The formulation of projects are done by respective State/UTs by prioritizing the projects as per technical and financial viability, social impact and availability of budget in concerned State/UTs.

The Government of India complement and supplement the efforts of State/UTs for development of Fishing Harbours and Fish Landing Centres. The Department of Fisheries has issued a Standard Operating Procedure (SOP) for development of basic infrastructure facilities in the remaining notified Fish Landing Centres, to maintain uniformity in project formulation. The SOP serves as a guiding framework for planning, design, development and maintenance of Fish Landing Centres and provides guidance to States/UTs for preparing techno-financially viable proposals. The initiative encourages States/UTs to take up development of more notified centres by improving project planning and addressing financial and infrastructural gaps. The State/U.T. wise details of notified fish landing centre with completion status is furnished at Annexure-I.

(c) In the year 2018-19, Government of India extended the facility of the Kisan Credit Card (KCC) to the fishers and fish farmers to meet their working capital requirements. Under this scheme, fishers & fish farmers receive KCC loans up to Rs.2.00 Lakhs at a subsidized interest rate of 7%. Additionally, farmers who repay their loans promptly on time, receive a 3% Prompt Repayment Incentive (PRI), effectively reducing the interest rate to 4% per annum. As on date, a total number of 5,04,848 KCC have been sanctioned to fishers and fish farmers with Disbursed Amount of Rs. 3837.80 crore (approx.) and the State-wise issuance of KCC for Fisheries Sector is furnished at Annexure-II.

(d) & (e): The Department of Fisheries (DoF) has been actively coordinating with the Ministry of Agriculture and Farmers Welfare, the Department of Financial Services (DFS), Ministry of Finance and the States/UTs for enhancing penetration of issuance of KCC to Fish Farmers with various outreach programs from time to time like conducting Nationwide AHDF–KCC Campaign, Ghar Ghar KCC Abhiyan, Viksit Bharat Sankalp Yatra and by facilitating on boarding of the Fisheries sector on the JanSamarth portal (www.jansamarth.in).

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Annexure-I*

Statement referred to in reply to Lok Sabha Unstarred Question No. 3990 part (b) due for answer on 17th March, 2026: State-Wise/UT-Wise details of notified Fish Landing Centres.

Sl. No.	Name of the State/Union Territory	Notified marine fish landing centre	FLCs taken up for development under CSS	Completed	Under Construction
1.	West Bengal	66	22	22	-
2.	Odisha	73	36	33	3
3.	Andhra Pradesh	350	42	27	15
4.	Tamil Nadu	301	65	54	11
5.	Puducherry	41	10	4	6
6.	Kerala	204	53	44	9
7.	Karnataka	115	28	23	5
8.	Goa	34	7	5	2
9.	Maharashtra	173	59	38	21
10.	Gujarat	107	32	27	5
11.	Daman & Diu	12	4	3	1
12.	Andaman & Nicobar	51	19	18	1
13.	Lakshadweep	20	3	3	-
	Total	**1547**	**380**	**301**	**79**

*As on 12.03.2026 and as reconciled by the States/UTs from time to time.

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Annexure-II

Statement referred to in reply to Lok Sabha Unstarred Question No. 3990 part (c) due for answer on 17th March, 2026: State-Wise/UT-Wise details of Kisan Credit Card issued to fish farmer as of 06.02.2026.

State/UT	Total No. of applications sanctioned:
Andaman & Nicobar Islands	388
Andhra Pradesh	29,538
Arunachal Pradesh	221
Assam	2,346
Bihar	1,428
Chandigarh	-
Chhattisgarh	4,147
Dadra & Nagar Haveli	3
Daman & Diu	74
Delhi	-
Goa	55
Gujarat	13,504
Haryana	362
Himachal Pradesh	882
Jammu & Kashmir	2,530
Jharkhand	1,837
Karnataka	15,076
Kerala	15,057
Ladakh	2
Lakshadweep	1,657
Madhya Pradesh	1,14,646
Maharashtra	10,870
Manipur	102
Meghalaya	375
Mizoram	60
Nagaland	74
Odisha	2,602
Puducherry	1,466
Punjab	139
Rajasthan	487
Sikkim	919
Tamil Nadu	2,59,947
Telangana	5,645
Tripura	857
Uttar Pradesh	13,069
Uttarakhand	2,985
West Bengal	1,498
Grand Total	**5,04,848**

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